

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s). 32098/2013

UPSC

Petitioner(s)

VERSUS

AJIT KUMAR SINGH & ORS

Respondent(s)

(with interim relief and office report)

Date : 10/09/2014 This petition was called on for hearing today.

For Petitioner(s) Ms.Priyanka Pandey,adv.
 Ms. Binu Tamta,Adv.

For Respondent(s) Ms.Mamta Rani,adv.
 Mr. Kaushal Yadav,Adv.

 Mr. Ranbir Singh Yadav,Adv.

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that the respondent No.1 has already filed the counter affidavit. Four weeks time as last chance is given to the respondent No.3 to file the counter affidavit.

Await the return of the service of notice already issued to the respondent No.2.

List again on 27.11.2014.

(M K HANJURA)
Registrar

SB